

LOK SABHA  
UNSTARRED QUESTION NO. 277  
TO BE ANSWERED ON 19.07.2018

GEOGRAPHICAL INFORMATION TAGS FOR TEXTILE PRODUCTS

277. SHRIMATI POONAM MAHAJAN:

Will the Minister of Textiles वस्त्र मंत्री  
be pleased to state:

- (a) Whether the Government has come up with the concept of Geographical Information (GI) tags for textiles and handicrafts products; and
- (b) If so, the details thereof including the steps taken by the Government to incentivize weavers and craftsmen for registering of GI and the benefits therein;
- (c) The manner in which the Government plans to increase consumer awareness in order to ensure widespread usage and appreciation of GI tags; and
- (d) Whether the Government is considering collaboration with Indian designers and retailers to encourage usage of GI tagged textiles and if so, the details thereof?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)

MINISTER OF STATE FOR TEXTILES  
(SHRI AJAY TAMTA)

**(a) to (d):** Yes Madam, Government of India has enacted the Geographical Indications (GI) of Goods (Registration and Protection) Act, 1999 (GI Act) which also covers textiles and handicrafts products for GI registration. Government is providing necessary support to the State Governments and their implementing agencies to help weavers and artisans in GI registration. So far 168 textiles and handicraft products have been registered under the GI Act, 1999. The government also helps in organizing seminars/ workshops for NGOs, Self Help Groups, Consumer Groups; etc to increase awareness about GIs. The government has initiated collaboration of designers with weavers in the area of product development and marketing of products of handloom including GI registered handloom products.

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